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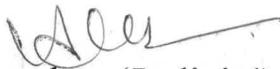
N.Das-Vrs-UOI&Ors  
ORDERS/DIRECTIONS Sl.No.5  
MA No.235/14  
OA No.73/12

Order dated – 21<sup>st</sup> April, 2014.

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL)  
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN)

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By filing MA No. 235/2014 applicant prays for disposal of this OA as withdrawn. Having heard Mr.D.K.Mohanty, Learned Counsel for the Applicant, Mr.S.B.Jena, Learned Additional CGSC appearing for Respondent Nos. 1 and 2 and Mr.R.N.Pal, Learned panel counsel for BSNL prayer made in the MA is allowed and disposed of. Accordingly OA is disposed of as withdrawn. No costs.

  
Member (Admn.)

  
Member (Judicial)